Prices of Groundnuts

The amendment which I am proposing is not because I agree with the Congress which has brought forward this legislation. But I agree that all these laws which are repressive are necessary in these circumstances. The amendment that I have brought is to make the law complete. I have suggested the substitution of the word "abstain" for "abandon". That will cover the cases which have been referred to by some of our hon, friends here. Suppose the employees not left the train, have not abandoned the train, they have stood inside the train but abstained from doing their work. So, I would press that instead of the word "abandon" the word "abstain" may be substituted so that it will cover the kind of satuaaraha which the employees can perform in B running train, by abstaining from work even though they are not abandoning the train.

17.03 hrs.

DISCUSSION RE, FALL IN PRODUC-TION AND PRICES OF GROUND-NUTS

MR. SPEAKER: The House will now take up discussion on ground-nuts.

SHRI S. M. BANERJEE (Kanpur): Sir, for the last one and a half years the hon. Member has been pressing for this discussion and like Robert Bruce he has now got the opportunity.

CHENGALRAYA NAIDU (Chittoor): Mr. Speaker, I want to bring to the notice of this hon. House how the farmers have been exploited by the merchants under the nose of this government. When the cultivators raise crops, the crops are fested with pests for which they use Gamaxene. When the crop is raised, the farmers are still faced with so many insects called parasites against which have no insictithey medicine. Only the OT government could help them from thre parasites. The second parasite is the merchants and the consumers. Both of them want the agriculturist to produce groundnut and supply it to them at a cheaper rate. They are not concerned whether the agriculturist is getting a reasonable price for his produce or not.

I want to bring to the notice of the House how the government is responsible for the exploitation of the farmer. Government is importing soya bean oil from America under PL 480 and sun-flower oil from Russia by paying foriegn exchange.

In 1964-65 10,357 tonnes of soya bean oil were imported; in 1965-66 47,993 tonnes were imported; in 1966-. 67, 31275 tonnes were imported and in 1967-68 1,12,163 tonnes were imported. Now an order to import 82,000 tonnes from America is pending.

They are importing this oil, they say, to stabilise prices in the country and because groundnut production has fallen. That is the Government's argument. In 1967-68 from our country we have exported groundnut to the tune of 9,962 tonnes for a value of Rs. 1,59,95,000 and from April 1968 to August 1968 we have exported 8,183 tonnes of groundnut seed for a value of Rs. 1,11,71,000. On the one hand the Government says that due to fall in production we are importing soya bean oil from America and, we are on the other, exporting groundnut seed to foreign countries and are earning foreign exchange.

When we were able to export 8,183 tonnes of groundnut from April 1968 to August 1968, is their importing soya bean oil justified? If they import it, it is only to crush the agriculturists and harm them. If soya bean oil is going to be imported like this and the agriculturists are discouraged to grow groundnut in our country, after some time the agriculturists are going to take to some other crops and this country is going to be entirely dependent upon imports of soya bean oil from America and sun-flower oil from Russia, Is it the

[Shri Chengalraya Naidu]

policy of Government to make our country dependent on other countries or is it the policy to grow more olseeds in our country and be self-sufficient?

I cannot think that this Government is having any interest in the agricul-They are not showing any interest in growing more oilseeds so that our country becomes self-suffi-They are only interested importing soya bean oil and making our country dependent on other coun-Cries. If really the Government is interested in our country becoming self-sufficient, let the Governent stop the import of soya bean oil and give some more incentives to the ryots to grow more groundnut seeds and other oilseeds in our country. I only want to ask one question of our Minister: Is he going to stop at least the import of 82,000 tonnes of soya been oil which comes under the agreement and which the STC is thinking of importing from America? If they stop this import, I think our prices will be stabilised

The other argument that the Government is putting forward is this. They compare the oil prices of 1964. which were low, with the prices of the present day. When all the commodity prices went up, oilseed prices also went up. You have increased the dearness allowance of the Government employees; you have increased the import tax on agricultural machinery; you have increased the excise duty on tractors and other things. When everything goes naturally, the price of groundnut will Instead of comparing also go up the prices of 1964 to 1968, I want the Government to be reasonable and see in other walks of life how much percentage has been increased in other items. If they compare what has happened from 1964 to 1968 and see how agriculturist is suffering, the Government will not import hean oil from America or sun-flower oil from Russia and the Government will encourage our agriculturists to produce more groundaut.

What is happening at the time harvest? Now, from November, December and January, groundnut crop will be harvested. Our Government is going to release soya bean They are asking the S.T.C. to release soya bean oil to vanapati factories at a time when there is harvest oil of groundnut crop. When the soyabean oil is released to vanapasti factories, naturally, they will not try to purchase groundnut from agriculturists. So, naturally, the prices come\_down. When the prices come down in these three months, the merchants will purchase groundnut at a cheaper rate. After three months, when the Government stops the supply of soya-bean oil, they will get enormous profits. Is it the intention of the Government to make owners to become rich or the chants to make profits at the cost of agriculturists? If it is not so, I want the Government to stop these imports and ask the S.T.C. not to import 82,000 tonnes of oil. I want Government to give some incentives to our agriculturits to grow more oilseeds in our country so that we may be dependent on other countries like America or Russia.

I only plead to the good sense of our Minister that, hereafter, please see that you help the agriculturists by stopping these imports. The agriculturists are having high hopes in the Congress Government. If you are not going to help them, the fate will be otherwise when the next elections come.

SHRI R. K. AMIN (Dhandhuka): Mr. Speaker, Sir, I am glad that Mr. Naidu has drawn the attention of the House to this very important problem. This is a very important problem because, of all the oilseeds and the foodgrains, the graundnu's is the only one where both the producers and consumers are put into greater difficulties.

The root of the trouble in this case is not the fall in prices or the rise in prices but the wide flunctuations in

the prices prevailing in groundnuts. If I illustrate the problem, I would like to compare it .o two situations. groundnuts the prices 28 to the compared prices of foodgrains, what has been the prices of groundnuts as rise in compared to wheat and rice and two. during a particular period what sort of fluctuations in prices are prevailing. You take the wholesale price index of rice which was 108 in 1960-61 and has risen to 206 (nearly double) by 1967-68. In wheat also, the same sort of increase his taken place during this period. But so far as groundnut is concerned, the index which was 146 in 1960-61 has only increased to 242.

## 17.14 hrs.

[SHRI R. D. BHANDARE in the Chair].

Why I am drawing the attention of the House to this fact is that in regard to production groundnut, is a substitute of foodgrains production, therefore the farmers have to compare the from to parity prices time fluctime. Ιf you take the during period tuations any one say in August 1968 the price index was 178 at one time in that month and it came down to 134 that month also. If that sort of wide fluctuations are prevailing, then the farmers are put into greater difficulties. If you look to the map of India, you will find that groundnut production is concentrated mainly in two or three areas, Madras, Andhra Pradesh and Gujarat. . . .

CHAND GOYAL SHRI SHRI (Chandigarh). You do not know abount Punjab

SHRI R. K. AMIN: Punjab also. But more than 25 per cent of the total output in India is from Gujarat.

In Gujarat alone, out of the total production, more than 80 per cent is from Saurashtra area which consists of three to four districts. It is also concentrated in so far as agricultural output in any one area is concerned.

The entire area and the entire crop consists of groundnut and nothing else. if there are fluctuations in prices even to the excent of 25 to 30 per cent, the income of the farmers is greatly affected because this is the only crop or food Crop whatever consider it you would to be. their entire οn which income Therefore. fluctuations depends. prices are very important and these fluctuations should therefore. be arrested; the prices should be Why are they not being stabilised. stabilised? If this question is asked, I would then as an answer just point out to the inconsistent and non-integrated price policy which is followed by the Government. is no integration between the export policy and the import policy. The import of soya-been under P. L. 480 is done because the Government is getting this on loan or on rupee payment or freely; that is why, they import this commodity; whether it is required in this country or not is not being taken into consideration. When the export of groundnut oil is being undertaken, nothing is being considered whether there is a need of this commodity in this country or whether the price prevailing is higher or lower than normal or whether we are very soon going to face the shortage of that commodity; these aspects are never taken into account.

At the same time, the growers have to face the zonal system so far as foodgrains are concerned and non-zonal system so far as groundnut is concerned. For example, in Gujarat, the for a levy Government have asked on groundnut oil. If the levy may is permitted, the levy will be imposed at the time when the crop will come into the market; then a lot of uncertainty will be created and the prices go down. Immediately, as soon as the season is over, during the months of June, July, August and September, the prices will rise, and they will rise not only by 10 or 15 per cent but by 30 or 40 or 50 per cent, and some-

## [Shri R. K. Amin]

times even double the price may have to be paid at that time. Who gets the advantage of the differential prices? The growers do not get the advantage. The Government, by levy. takes the groundnut at a lower price. and they sell it during the months of May and June to the merchants at higher prices. Later on merchants also sell still at higher prices; it is the merchants who get the advantage. For what? For nothing. If the Government is acquiring groundnut oil in order to build a buffer stock, with a view to supplying oil whenever it is needed most, then for this purpose, there should be an integrated plan, integrated plan in the sense that it is the Government which should come into the market not by way of levy; the Government should come into the market by giving a support price. Whatever price is considered to be good and profitable as compared to the price prevailing in the case of cereals, keeping in view such parity if the prices are fixed and Government enters into the market to buy the stock at that time and the export and import policies are also simultaneousely integrated with this policy of building a stock, then wide fluctuations in prices can be avoided, the income to the farmers can be stablthat income will lished and with income be consistent the producing foodfarmers the In that case, the consumers will not be put into difficulties during June, July, Agust and September when shortage prevails. At the same time, our exports and imports policies will also be integrated. recommendation is Therefore.  $m_{v}$ this: never import Soya-been just because it comes from America freely under P. L. 480. Also, exports should take place only after the requirements of the country have been satisfied. If Government builds up stock, the stock should be built up by price support policy and not by levy. And when the stock is built up it should be released only during the months of July, August and September when the

stock with the merchants or with the consumers is at its lowest. Weather conditions and other things also contribute to the fluctuations in the production. So, the stock should be sufficiently large to meet the shortage on account of fluctuations in production during a particular season and also, as I have already said, to meet the shortage during June, July, August and Sectember.

If that kind of policy is followed both the consumers and the producers will gain. The farmers will not have to face the risk of fluctuations of their income. At the same time, Sir, they will make concentrated efforts to increase production of groundnuts.

SHRI M. SUDARSANAM (Narasaraopet): Mr. Chairman, Sir, groundnuts play a vital role for the development of the economy of our country. This is a product gives food for the manure, for the cattle and also for the soil. Because, the man consumes the oil and seed, and the cattle consumes the fodder and the soil consumes the manure from time to time. So, this is very important commodity for development of the economy of our country. But unfortunately this commodity is subject to heavy taxation at the State level. The industry will have to pay the purchase tax. Again, the industry will have to pay tax on the sales at every stage. This levy itself comes to about 15 per cent to 20 per cent on the groundnut alone actually produced in this country. The bye-product, that is, the oilcake also an export earning commodity, but this is subject to export duty of about Rs. 125 per ton which is really unbearable. All this burden of taxation makes the price to the farmer very low. That is the real reason. I wish that these points had been studied by my hon. friend, Shri Naidu. whole point is this. Proper price for the farmer is essential and a proper enquiry should be made by the Government about the tax burden and

how to make the price level quite bearable or sizeable and all that. These are the points which should be considered expeditiously.

Government has got three crops. The main crop is called winter crop. Then comes the summer crop and also irrigated crop. By the supply of proper seeds and manure one can get definitely larger yields whereby the agriculturist can get larger income. Proper manure should therefore be supplied to the agriculturist from time to time. The price must be very remunerative to the agriculturist. Otherwise he cannot continue to grow the same commodity. He cannot develop the economy. I suggest that the following measures should be taken without delay.

There is a verv heavy tax burden levied by the State Governments and heavy also a export duty: on export cakes which should be reduced considerably just in line with other food crops, that is, rice etc. In respect of rice and other commodities there is only a single incidence tax. Unfortunately this groundnut seed is subject to multi-incidence taxation by. State Governments. Every change of hand means that this commodity has bear more taxation, which is to be borne by the producer and the consumer. This point should be thoroughly examined.

This is an agro-based industry which is spread over every nook and corner of this great country. Therefore proper transport must also be available to the agriculturist so that he can transport the product to the market at a reasonable level. There must be adequate storage accommodation for the groundnuts also. This product must get priority in respect of warehousing facilities. By storage of groundnuts the agriculturist must be in a position to obtain proper finance from the banks on the pro-

duction of warehouse certificates, so that he can sell the commodity when the prices come to his liking. This will go a long way in securing adequate price by the farmer. Mr. Naidu has said that there is export of seed and all that. It is not actually seed, but it is called, hand-picked seeds, (HPS) which earns good foreign exchange. It is used for eating purposes in overseas countries. An equivalent quantity of oil can be imported at a very low cost.

Therefore, I am not in favour of banning the export of hand picked groundnuts. We must encourage the export of hand picked groundnuts which really gives us a large income. This is really for eating purposes. We cannot starve the consumers. If we miss this market once, we cannot get it back at any stage.

As has been rightly pointed out, gambling and speculation in this commodity must be stopped altogether. I would appeal to the Forward Markels Commission to see that forward trading in this commodity, on this oil and oilseeds, is totally banned, so that farmers can have a good level of price. This is a most important thing that has to be done.

There is another thing. Groundnut oil cake is now subjected to a heavy export duty by the Government of India. This should be considerably reduced so that the price to the overseas buyer can be reduced and we can have a better yield for our produce.

I think wet cannot totally ban the import of soya bean oil. But when the price level of groundnut is very low, there is no need for any import of soya bean oil. When the price goes up, then alone we should import soya bean oil.

That is all I have to say.

श्री श्रीचम्ब गोयल (वण्डीगड्): सभापति महोदय, मैं माननीय सदस्य, श्री नायड् का सन्यवाद करना चाहता हं कि 343 Production and

[श्री श्रीचन्द गोयल]

क्टिनें इस सदन के सामने एक महत्वपूर्ण विषय को रखा है भने ही ऊपर से देखने से शायद यह विषय महत्वपूर्ण नजर न श्राता हो । शापको याद होगा कि जब जि श्राज से पद्भह बीस साल पहले सिर्फ किकेट मैचिज में तमाशाई के तौर पर जाने वाले लोग मृंगफली का इस्तेमाल करते थे या सफर काटने के लिए उसका इस्तेमाल होता था श्राज श्रच्छी श्रच्छी पार्टियों में काजू श्रीर बादाम की जगह तली हुई मूंगफली ने ले ली है । खाद्य के विशेषज्ञों ने यह राय दी है कि मृंगफली में बहत शोटीन होता है ।

इसके अलावा भ्राज जब कि देशी घी केवल दबा के तीर पर इस्तेमाल करने के लिये रह गया है हमारे देश में घी की श्रावश्यकता बनस्पित से पूरी होती है जो कि मूंगफली से तैयार होता है। में समझता हूं कि वह बहुत अच्छी श्रीर श्राला किस्म की वनस्पित घी होता है।

लेकिन परसों मेरे एक प्रश्न के उत्तर में खाद्य मंत्री ने यह कह कर टाल दिया कि देश में वनस्पति वेः कारखाने बन्द नहीं हुए हैं। शायद उनके ज्ञान में यह बात नहीं होगी कि जब हमारी सरकार ने सस्ते दामों पर या मुपत मोयाबीन श्रायल श्रायात करने की नीति तय की तो उससे इस उद्योग को कितना भौरी धक्का लगा। शायद सरकार ने यह समझा कि श्रगर मफ्त का जहर भी मिलता हो तो उसको लाने में प्रया हर्ज है। लेकिन उसने हमारे बनस्पति उद्योग का किस प्रकार सर्बनाश किया है शायद इसकी उन्हें जानकारी नहीं है। जब सरकार ने सोयाबीन धायल बिदेशों से यहां भाषात किया. तो उससे एक-दम प्राइस फ्लकच्एशन हमा, जिसकी भोर भभी मेरे दोस्त, श्री भमीन, ने इशारा विथा हैं।

हमारी सरकार ने बकलस्त एक नई नीति यह भी तय कर ली कि स्वयापियों का सरसों इत्यादि तेल निकालने वाले बीजों या म्गाफली झादि पर जो एडबांसि देते थे, उसने उन एडवांसिज को विद-ड़ा कर लिया इसका नतं.जा यह हुन्ना कि वनस्पति कं कारखानां को भारी धक्का लगा।

ग्रापको पता हो*ा कि मुं*गफली की पैद:-वार ऐसे रेतीले इलाकों में होती है जहां भीर कोई फसल नहीं होती है। मगफली की फसलें साल में कई कई हो सकती हैं। जब मुंगफली की पैदावार से हम विदेशी मुद्रा कमा सकते हैं, उससे हम अपने देश की वनस्पति घी की भावश्यकता को परा सकते हैं, उसके भ्रपने भ्रार्थिक भ्रवस्था को सुधार सकते हैं, तो फिर सरकार उसकी स्रोट दुर्वक्ष क्यों करनी है ? मैं सगझत, हं कि सरकार की देश में सोयाबीन ग्रायल ग्रायात करने की नीति गलत है। इस साथ तो मैं सहमत नहीं हं कि मंगफली का जो निर्यात है इसे बन्द किया जाय। बाहर दूसरे देशों में जो इसको भेजना है इसको हमें बन्द करने की स्नावश्यकता नहीं है बल्कि हमारे देण के ग्रन्दर इतनी गंजाइण है कि हम इस मंगफली की पैदावार को कोई गना बढ़ा सकते हैं। किसानों को उचित इस का मल्य मिल इसको स्टोर करने का मनासिब प्रबन्ध हो भीर इस के मल्यों के भन्दर इतना भेद जो फसल भाने के समय भीर साल के आखिरमें होता है वह न हो. श्रगर इतनी भारी तब्दीली मत्यों में न हो तो हमारे देश के किसान कई गना मंगफली पैदा करेंगे भीर हमारे देश की जो भाषिक नीति है उसको ठीक करने में सहायता करेंगे। इसलिये भ्रमाज भावश्यकता इस बात की है कि इस सोयाबीन के तेलों की जो अपने देश के अन्दर आयात है इस के ऊपर प्रतिबन्ध लगाएं । इसके साथ साथ इस की पैदाबार को बढ़ाने के लिए पूरे उपाय करें जो किसान हैं उन को उचित मृत्य मिले इस की हम उचित व्यवस्था करें तो मैं समझता है कि भाष जा डालडे की इतनी

महंगी कीमत है भीर जो डालडे की कमी विकाई देती है वह दूर हो सकती है। उचित मूस्य पर सभी लोगों को डालडा मिल सकता है। इसलिए यह धाज बहुत महस्व का विषय है भीर मैं समझता हूं कि सरकार इस पर भ्रपना पूरा ध्यान देगी।

MR. CHAIRMAN: Shri Randhir Singh. Not more than five minutes.

SHRI S. M. BANERJEE: He is speaking on groundnut. He is a hard nut.

भी रणधीर सिंह (रोहतक) : चेयरमैन महोदय, मुंगफली का सवाल नहीं एक बहत बनियादी बात है भाज की बहस में जो मेरे दोस्त मिस्टर नायड ने उठाई है भ्रौर जिस की तरफ सारे हाउस का श्रीर देश का ध्यान खींचा है। सवाल यह है कि जो 80 प्रतिशत लोग हैं जिन को भ्रम्नदाता कहा जाता है देश का और जो देश के महाफिज हैं जय जवान जय किसान जो देश को बचाते भी हैं और देश के पेट में रोटी भी देते हैं उन श्रादिमयों के साथ बनियादी जो सलक है उन के साथ जो इंसाफ का तकाजा है वह परा होता है या नहीं । सिर्फ मुंगफली का सवाल नहीं है कपास में भी ग्रीर दूसरी जगहों पर भी हर जगह यह चीज नजर माती है.... (बत्यधान).... जो तवज्जह खींचना चाहता हं वह इस वास्ते कि जहां बाबू जगजीवन राम जैसे, शिदे साहब जैसे, डाक्टर राम सूभग सिंह जैसे, सौ फीसदी नहीं 5 सौ फीसदी किसान भीर 80 परसेंट जहां किसानों के तबके से ताल्लक रखने वाले एम० पी० हैं वहां उन किसानीं के साथ मौतली मां जैसा सल्क होता है। उस गवनेमेंट के द्वारा जिसमें किसानों के इतने हितेषी हैं यह बात नोटिस में भानी है यह कैसे होता है ? सवाल यह है कि ज्यादा देर यह बर्दास्त करने वाली वात है नहीं। किसान भगर बिजनी नेना चाहे बेत के लिए तो उसको उस से इसने रेट देने पड़ते हैं जो एक होटी ती कीम लगा दे मजीन लगा दे

भीर इंडस्टी उस का नाम रख ले, इंडस्टी के मकाबिले उसे इंगना दाम पर-यनिट देना पडता है । धगर किसान कर्ज लेना चाहे नो कर्जें की शरह जो इंडस्ट्रीज हैं जो दूसरे धन्धे करते हैं दूनिया भर का चोरबाजारी करने वाला तबका है उस को नी नीन या चार परसेंट इंटेरेस्ट पर कर्जा मिलता है बौर किसान को पन्द्रह पन्द्रप बीस बीस भीर तीस तीस परसेंट पर मिलता है जो बर्दास्त नहीं कर सकता है वह धादमी। में तवज्जह दिलाना चाहता हुं भ्राप की कि यह सलुक क्यों होता है ? ब्नियादी यह जो समस्या है उस को हमें दूर करना है। यह बात कौन बर्दाश्त करेगा ? मंगफली के बारे में मेरे फाजिल दोस्त ने यह बात कही इम्पोर्ट के मतल्लिक हम इम्पोर्ट करें लेकिन जो सोर्स है उसी को मार दिया जायगा, जो इसका उत्पादक है, जो देश का हिनैषी है और मालिक है उस को मारने के लिए भीर उस के मकाबिले में मट्टी भर ग्रादिमयों को जो इम्पोर्ट कर केशायद लाइसेंसिंग से कुछ कमाएं उन के मफाद के लिए किसान को जरब झाने दिया जाय श्रीर फिर ऐसे मौके पर जब कि फसल का मौका होता है, यह बात कर्तई मनासिब नहीं है। यह इम्पोर्ट उस मौके पर की जाती है जब कि किसानों की फसल पकती है मंगफली हो, कपास हो, इस का बाहर से इम्पोर्ट होनी है । बाहर से सोयाबीन जो आता है वह ऐसे मौके पर भाता है जब कि किसान की फसल मंडी में स्नानी है। क्यों किया जाता है कि इन लोगों की जब मंडी में फसल मा जाय उसी वक्त उस के भाव गिराए जायं ? यही नहीं किसान गल्ला पैदाकरताहै, गेहुं पैदाकरताहै। उस की उस को रेम्यनरेटिव प्राइस नहीं मिलती । धाज सुबह ही गन्ने की कीमत का सवास था । . . . . (ब्यबमान) . . . .

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बेयरमन महोदय यह जीज बेशक रेलीवेंट न हों लेकिन इस का सीघा ताल्मुक उस बात से हैं कि किसान जो जीज पैदा करता है उस को कीड़ियों के बाम उड़ा दिया जाता है सीए श्री रणधीर सिंही

कोई चीज वह लेता है, ग्रगर वह लोहा लेता है नो उस को लेना उस की कैपेसिटी के बाहर है भगर वह सीमेंट लेना चाहता है तो नहीं 🕏 सकता । इम्प्रव्ड सीड लेना चाहता है तो नहीं ले सकता। इसी तरह की श्रौर चीजें हैं, उत्पादन बढ़ाने के लिए फर्टिलाइजर लेना चाहता है नो नहीं ले सकता। जो चींच उस को दरकार है उस की कीमत इतनी ज्यादा कर दी कि वह खरीद नहीं सकता। श्रगर उस को ट्रैक्टर लेना है तो नहीं ले सकता। लेकिन वह जो चीज पैदा करता है चाहे वह मंगफली हो, चाहे वह कपास हो, चाहे वह गन्ना हों श्रीर चाहे दूसरी चीज हो, भ्रनाज हो, कर्माशयल काप हो सारी की सारी चीजों की दर इस तरह से लगाई जाती है कि उस को मनासिब कीमत न मिल सके। इस से क्या जाहिर है कि इस सरकार की तवज्जह सिर्फ दुध निकालने के लिए है ग्रीर सिर्फ राय लेने के लिए किसान को पकड रखा है जय जवान जय किसान लेकिन जहां उस को देने का सवाल प्राता है वहां कोई पछने बाला नहीं। जब उसका दध निकाला जाता है तो उन को फेंक देतें हैं एक तरक कोई भी **केजिस्लेशन पास होता है वह 80 परसेंट इन** किसानों के खिलाफ जाता है। ग्रभी मेरे दोस्त ने कहा कि 18 लाख मजदूरों का यह सवाल है भीर मैं चाहता हूं कि वह वक्त भ्राए कि वह हुकूमत संभाले, पता नहीं किस ख्वाब की दुनिया में वह मेरे दोस्त सो रहे हैं ? 45 करोड़ किसान का यह देश कभी भी किसी हालत में भी यह बर्दाश्त नहीं कर सकता कि मुट्टी भर लोग भा कर उसके ऊपर डिक्टेटरशिप करें। कहां सोते हैं वह ? यह कभी बर्दास्त नहीं किया जा सकता भीर यह कभी हो नहीं सकता।

तो मैं जो तवज्जह दिलाना चाहता हं नह यह कि एक बात नहीं है बाहे वह रेट ग्राफ़ इन्टेरेस्ट की बात हो, चाहे वह किसान को रेम्य्नरेटिव प्राइस देने की बात हो या टैक्सेज की बात हो, टैक्सेज ला ला कर तो मार दिया किसान को । जितना गरीब किसान पर ग्राज टैक्स है वह सारे नान-किसानों से कई गुना है। तो टैक्स लागा लगा कर के, इम्पोर्ट कर के उस को मार दिया है। प्राइस उस को उचित मिलती नहीं। गवर्नमेंट में उस का हिस्सा नहीं। पूछ उस की होती नहीं। तो मैं कहना चाहता हुं, सब से बड़ी बीमारी जो है वह यह है कि . किसान को इंसाफ मिलना चाहिए स्रौर मेरे फाजिल दोस्त नायडू साहब ने जो बात रखो, यह म्रकेले मान्ध्र की बात नहीं है, मैं पूरे जोर से कहना चाहुंगा कि इम्पोर्ट इस की बन्द की जायं, इस का एक्सपोर्ट बढाया जाय श्रीर इम्पोर्ट करना है तो ग्राउट ग्राफ सीजन जिस में किसान के ऊपर इस का भार न पडे उस समय किया जाय । इन शब्दों के साथ इन्होंने जो मोणन पेश किया है मैं उस की पूरजोर ताईद करता हं।

श्री एस० एम० जोशी (पूना): चेयर-मैन महोदय, हाउस के सामने जो सवाल है इस को जिन्होंने प्रस्तुत किया है, मैं उन को धन्यवाद देता हुं। धन्यवाद इसलिए है कि हमारी हुकूमत की जो नीति है, स्रार्थिक नीति है उस पर एक दूसरे पहलू से रोशनी डालने का मौका इस समय सदन को प्राप्त है । जैसा कि मेरे दोस्त ने प्रभी बताया कि जब मज-दूरों का मामला भाषा तो वह समझते थे कि गोया किसानों को मजदूरों वाले भूल जात हैं, ऐसी बात नहीं है। पिछले 20-25 सालों में हम लोगों ने जो भी प्लान्स बनाए हैं भीर जितना रूप त पैता हम ने यहां लगाया उस के कुछ नतीजे हो गए हैं भीर भव वह जो हुमा है उस की जड़ में मैं नहीं जाना चाहता है। मगर एक चीज हो गई है कि एक तबका हमारेदेश में ऐसा हुआ है कि जो बड़ा तबका कहा जासकता है . . . . दूसरा तक्क ऐसा

बन गया है कि यह जो परिवर्तन द्याया है, इस का नतीजा उस को भगतना पड़ता है ।

जमा प्रस्तावक महोदय ने ग्रापको बताया—क्या यह हुकमत पूजीपतियों के हितों को देख रही है, दूसरों के हिनों को नहीं देखेगी—क्योंकि ग्राज जो इन की नीति बल रही है, वह उन्हीं के हितों में बल रही है। बार-बार मैंने कहा है ग्रीर जब मैं महाराष्ट्र ग्रसेम्बली में था, तब भी कहना था.....

MR. CHAIRMAN: Can there be any general discussion on this subject, especially when the time is short?

SHRI S. M. JOSHI: I shall finish it within time.

जैसा मेरे दोस्त ने ग्रभी बताया कि हिन्द-स्तानमें किमानों की संख्या 80 फीमदी है, इनमें बहुत सारे किमान ऐसे हैं जिनके पास ग्रपनी धामदनी बढाने का कोई खरिया नहीं है, जो केवल ग्रपने खतों की ग्रामदनी पर ही निर्भर करते हैं, यह सरकार उन की चीखों की कीमतें गिराकर उन की प्रामदनी को कम करती जाती है, लेकिन दूसरी तरफ सरमाये-दारों के यहां जो चीजें बनती हैं, उनकी कीमतें कभी नहीं गिरतीं, बल्कि उन को प्रोटेक्शन दिया जाता है । जैसे हम ग्रनाज या दूनरी चीजों का भायात करते हैं, इस का नतीजा क्या होता है--हमारे यहां खतों में पैदा होने बाली बीखों की कीमत नीचे मा जाती है, किसान को नकमान हीता है, उस के बाद उस धायात किये हुए मामान से जो रूप्या पैसा मिलता है, उस को लेकर हम यहां इण्ड-स्टीज शरू कर देते हैं, इण्डस्टीज शुरू करने का नतीजा क्या होता है-हमारे देश में एक कम्ट्राडिक्शन खड़ा हो जाता है । इस सिये जब तक इस कन्टाडिक्सन को हल नहीं करेंने, गरीब लोग जो हमारे देश में बहु-बंद्या में हैं. उन की स्थित की तरफ व्यान नहीं देंने, तो मैं घापको स्पष्ट रूप से यह कड 2483 (ai) LSD-12.

देना चाहता हूं कि घापको बार-बार इस तरह के कानून लाने पड़ेंगे घीर उन कान्नों की सहायता से लोगों को दबाना पड़ेगा । लेकिन यह बात याद रखिये कि इस से कल्ट्राडि-क्यान खरम नहीं होगा, हमारा किसान चुप बठने वाला नहीं है, हमारा मजदूर चुप बठने वाला नहीं है, उस को इत दोनों के खिलाफ, हुकमत के ऐसे कानूनों के खिलाफ लड़ाई लड़नी होगी, जिसको घाप लोग चाहे रियोल्ट कहिये या कुछ भी कहिये, वह ऐसा नहीं करेगा तो क्या करेगा ।

हमारे देश में मंगफली होते हुए धाथ मोयाबीन लाते हैं धीर मूंगफली को बाहर भेजते हैं, जिससे उस का दाम गिरे—यह क्या योजना है । हमारे किसान को उस की पैदाबार का सही दाम मिलना चाहिये, चीजों की कीमतों को इस तरह से रखें कि उस, को मुनाफा हो, किसान को मुनाफा मिलता है या नहीं—इस का कोई हिसाब नहीं रखता, लेकिन सरमायेदार को मुनाफा मिलता है या नहीं—इस का हिसाब बराबर लगाया जाता है । इस तरह से काम नही चलेगा ।

इस लिये मेरी भाषसे भीर उस तरफ़ जो भाई बैठे हुए हैं उन में प्रार्थना है-हमारी किसी पार्टी से कोई लड़ाई नहीं है, किसी व्यक्ति से कोई लडाई नहीं है---धापकी पार्टी की जो नीति है, जिसके कारण हमारे गरीब लोग ज्यादा गरीब हो रहे हैं, उन के ऊपर बाफ़तें बा रही हैं, बापत्तियां बा रही हैं, भाप की उस नीति के हम खिलाफ हैं। जब तक ब्राप इस सवाल को हल नहीं करेंगे, गरीबों की दिक्कतों को दूर नहीं करेंगे, तब तक बाप सफल नहीं हो सकेंगे। मैं बापस कहना चाहता है कि इस देश में घसतीय बढ़ता जा रहा है---धगर धाप इसे दूर करना चाहते हैं तो घपनी नीतियों में घापको बनियादी परिवर्तन साना होना और कैपिट-लिस्टों को फेबर करने की जो नीति है, उस [श्री एस० ए**स० जो**जी]

को बदलता होगा । प्रगर प्रापकी नीतिबाँ में बुनियादी फर्क नहीं घायेगा, कैपिटिशस्टों को मवव देने की नीति नहीं घवलेंगे, गरीबाँ के फेबर में नहीं प्रायेंगे, चाहे कितने कानून बनाइये, कुछ भी कीजिये, देण में प्रसन्तीय बढ़ेगा और यह देण के हित में नहीं है, जमहु-रियत के हित में नहीं है, गरीबाँ के हित में नहीं है । जिस वक्त उस के पास बगावत करने के घलावा और कोई सहारा नहीं रह जायेगा, तब घाप हो जाग घायेगी । इस लिये ग्रभी समय है, जस्द से जस्द प्रपनी नीतियों में परिवर्तन कीजिये, नहीं तो फिर जो कुछ उन को करना होगा, करेंगे ।

श्रीमती जवाबेन जाह (ग्रमरेली) सभापति महोदय, जहां से में ब्राती हूं, वह सारं देश में जितना प्राउण्ड-नट पैदा होता है, उसका तीसरा हिस्सा पैदा भारता है । पहले मौराष्ट्र-ग्राजरात रही है । मुझी बड़े खेद के साथ कहना पड़ता है कि यह पालिसी न प्रोडनगन-प्रोरियेन्टेड है भीर न करज्यमर स्रोरियेस्टेड । यदापि शिण्डे माहब इसमें काफी दिलचस्पी लेते हैं, लेकिन फिर भी मुझे कहना पड़ रहा है कि सरकार की यह पासिसी किसानों के हित में नहीं है। सोयाबीन की ही बात नहीं है, दरभसल ऐसा होता है कि जब फमल ग्राती है, उस समय सरकार की बोर से ऐसी पालिसी होती है, जिसके दाम गिरने शुरू हो जाते हैं। बाज बापने जो नीति जाहिर की है कि बाप मीयाबीन को इम्पोर्ट करने वाले हैं, इससे कोई फायदा होने वाला नहीं है, इससे दूसरों को फायदा होगा, करजयमर को भी कोई बिशेष फायदा होने वाला नही है। हम चाहते हैं कि बाखण्ड-नट एक्मपोर्ट नहीं होता चाहिये, इसके लिये हम लड भी रहे हैं। मेकिन जो विशेष वान में कहना चाहती है वह यह है कि सरकार समय पर चपनी पालिसी को जाहिर नहीं करती । जिस समय फसल बाती है उस समय व कहते हैं कि हम इम्पोर्ट करेंगे, जिससे

दाम गिरने मू इहा जाते हैं, भीर जब वह माल कारखानेदारों के हाथ में चला जाता है, तब ये कहते हैं कि हम एक्सपोर्ट करेंगे, जिससे कि दाम बढ़ने शुरू हो जाते हैं, जिसका नतीजा यह होता है कि कारखानेदारों को दोनों तरफ से फायदा होता है, खरीदने के समय वह कम दाम से खरीदता है भीर बेचने के समय वह महंग्रे दामों पर बेचता है । इससे कन्ज्यमर को भी फायदा नहीं होता है। इनको मारी याउण्ड-नट पालिसी इस समय एक बडे मेस में है। इन की इस पालिसी से प्रोडक्कन मैन्टर्ज में लोग बहुत नाराज हैं। हम यह नहीं बाहते कि हम ग्राउण्ड-नट को गुजरात से बाहर न जाने दें, हम शरू से ही फड-जोन्ज के खिलाफ़ रहे हैं। लेकिन इनकी पालिसी ने हमारे किसान भाइयों को बहुत नाराज कर दिया है।

वैजीटेबिल भायल के बारे में जो बात कही है-मैं प्रापको बतलाऊं विः पिछले मालों में वैजीटेबिल प्रायल के कारखानेदारों ने जितना मुनाफा किया है, उतना पिछले दस सानों में भी नहीं किया है। पिछली दक्षा भाव इतने कम हए, इन लोगों ने खरीदने के लिये भावों को गिराया, मैं पूछना चाहती ह कि फुड कारपोरेशन वाले बीच में क्यों भावे ? जितनी गड़बड ये कारपोरेशन वाले करते हैं दूसरा कोई नहीं करता है। मैं सरकार की मारी पालिसियों के खिलाफ नहीं हूं, लेकिन यह कारपोरेशन किस दाम पर बरीदता है गौर किस दाम पर वेचता है, कभी भापने उस पर गौर किया है-पह भी इन सारी गड़बड़ियों का जिम्मेदार है। प्राप जानते हैं कि बाउण्ड-नट पर कमोडिटी माकट में कितना स्पेक्लेबन होता है, कितने फारवर्ड ट्रांजेक्बन होते हैं--यह सब हमारे देश के किसानों के हक में नहीं होता है, इस सब का नवीजा उसे ही भूगतना पड़ता है---यही मेरी जिकायत है।

प्रशर इस समय प्राप सीयाबीन इष्योरं करने के बारे में नहीं बोलते तो क्या हो जाता? सीराष्ट्र में, जो देन का सबसे बड़ा सेन्टर है, एक तरफ सूबे की मार है, दूसरी तरफ फर्सक कम हुई है, उस पर प्रापने यह नई बात कर दी, जिससे किसानों को बहुत नुकसान पहुंच रहा है। हम यही चाहते हैं कि प्राप प्राउच्च-तट को बिल्कुल एक्सपोर्ट न करें थीर प्रगर करना भी चाहते हैं तो ऐसे मीके पर करें जब किसान को उससे कायबा हो, उसका किसा तरह में नुकसान न हो। साम में कितना एक्सपोर्ट होगा, कितना इस्पोर्ट होगा—यह मब पालिसी प्रापको साफ माफ जाहिर करनी चाहिये थी। कारखानेदारों को नजर में रखते हए नहीं करना चाहिये।

भी रा० की० **समी**तः मेवी के बारे में भी बोलियेः।...(स्थवचान)...

श्रीमती जयाबेन बाह : कारखानेवारों के हक में यह देश नहीं चलता है, कुछ मुट्ठी भर लोगों के दबाव में बाकर पालियी को नहीं बनाना चाहिये । मरकार सब को हिलों को दृष्टि में रख कर इसके बारे में सोचे— कि कब बया पालिसी जाहिर करनी है। ह्यारे किसान लोहों को नुकसान न हो, ऐनी व्यवस्था होनी चाहिये ।

भी स० मो० बनवीं (कानपुर)
सम्रापित महोदय, मैं प्रपने मिन्न नायबू माहब
को बधाई देना चाहता हूं, उन्होंने काफी
कोजिश करने के बाद इस मोजन को संसद्
में प्रस्तुत किया है। यदि धाप देखें नो मैं नो
शहर का रहने वाला हं...

एक माननीय त्रेसदस्य : कान्त्रुर में याउण्ड-नट पैदा होता है ।

भी स० मो० वनकों : प्राप प्राइये तो वहां विमाकंगा । उत्तर प्रदेश की गरीव जनता वृंबकती को आड़े का बेचा कहती है, उन्हें पिस्ता वादास तो कभी नतीव नहीं होता, सूंबकती है ही तमस्त्री कर मेनी

है---तकदीर को कोमले हुए। तो मैं सम-अता है कि इ.गर बाप कैंग काम की देखें तो उनसे किमानों को अपनी फायदा होने वाला था धौर वे इस केती को बनाने की कोशिय भी कर रहे ये लेकिन अब उन्हें मालूब इस्रा कि सरकार ने सायाबीन का इम्पोर्ट शक कर दिया तो वे भी ढीसे हो गए । उस इस्पोर्ट वे काफी मन्दी बाई, दाम बटने लगे । इसरे जो तेल ये वे भी मार्केट में इस्तमाल होने लगे भौर उससे काफी नकसान पहुंचा । इसलिए ब्राज में समझता है भाष इस बात की स्पष्ट करें कि क्या मोयाबीन को इस देण में लाना जकरी है ? जिस नेलां म यहा पर वेजिटेबिल ग्रायल बनता है क्या उनकी यहा पर इन्ती कमी है कि उसको बिना उसके पूरा नहीं किया जा सकता ? यदि उसके बिना भी पुर्ति ही सकती है तो फिर चाहे कोई देण मोयाबीन या कुछ भी दे उस को हमें नहीं लेना चाहिए । मैं कम कह रहा था, जैसी कि एक ममल है, कोई ऐसा सामान जो कि इस्तैमास के काबिल भी न हो लेकिन धगर मक्त में मिल जाये ता उसे भी ले लेते हैं, मक्त में भ्रगर टिक्चर श्राइडीन भी मिल जाए तो उसे भी पी लेंगे। तो ग्राप्त जो किसानों की गिरती हुई हामत है जिसका वर्णन यहाँ पैर नाइक माहब ने किया है और फिर यह नुसाच विरोधी दल की नरफ में भी नहीं साया है, डेंढ़ माल की कीशिण के बाद वे इसको यहापर पेण करा सके है।

MR. CHAIRMAN: You are repeatting the same sentence four times.

SHRI S. M. BANERJEE: I shall go on congratulating the hon. Mamber for four years for the service he has done to the cultivators.

नो में यह कहूंना कि दाम न शिक्की विशे जायं बीर नीजन के टाइम पर इन्नोर्ट-करके किसानों को जो हानि पहुंचाने की कोनिन की

## [श्री स॰ मो॰ बनर्जी]

जाती है उसको बन्द किया जाए ग्रीर मन्त्री जी थहां पर इस्पोर्ट के बीरे में पूरी तहसील रखें कि उसकी जरूरत है या नहीं। ग्रगर इस्पोर्ट से किसानों के लिए खतरा पैदा होता है तो इस्पोर्ट न किया जाए, यहीं ग्रम्छा होगा।

SHRI RAJASEKHARAN (Kanakapura): I am very happy that this august House has found some time to discuss this important subject. Sir, as you are aware, groundnut constitutes one of the most important oilseeds produced in the world with a production of 12.5 million tons and India ranks first among the producers of groundnut with a production of 4.4 million tonnes annually in about 6 million hectares.

Unfortunately, government have not made any attempts to give encouragement to this commercial crop which is being produced by thousands of farmers in this country. It is very important product used both for edible oil and also for direct consumption. For the last two years price of groundnut is falling and it has fallen to the extent of 50 per cent. Yet, unfortunately, the Agricultural Prices Commission has not found it at to give a support price for this product. Here I would like to accuse the Agricultural Prices Commission fostering the interests of the vegetable oil industry and the industrialists, which is very unfortunate. Here is a product which is grown in this country and, as I said in the beginning, we rank first in its production. Yet, we have not realised the importance of giving this commodity a very reasonable and remunerative price.

Further, as pointed out by some hon. Members, government have aggravated the situation by its own policies. Last year government imported about 1,12,663 tonnes of this product and this year they want to import about 82,000 tonnes, as mentioned by some of our friends. Unless the import of sova bean oil and

sun flower oil from USA and USSR are stopped, the price of groundnut will further fall down, aggrevating the situation, which will put the farmers engaged in the production of groundnut out of job.

Therefore, I would plead with the government that they should, first of all, come out with a price support policy for this major commercial crop which is being grown in this country. I think, that is the first step which the Government should take. The second step is that they should totally prohibit and ban the import of soya-bean oil and sun-flower oil.

SHRI ANANTRAO PATIL (Ahmednagar): Mr. Chairman, Sir, without repetition or dramatisation or going into figures, I would like to submit two or three points and bring to the notice of the Minister the reasons for the fall in production and the fall in prices of groundnut.

Let us take the example of this year. There is not only fall in production and fall in prices in Andhra but also the same conditions prevail in Mysore, Maharashtra and specially in Gujarat which is the biggest producer of groundnut. There are two or three reasons why there is the fall in production of groundnut and the fall in the prices of groundnut. One is the natural calamity or the nature's anger. In some parts of the country, we did not get rains for days together, for a month nearly, and in Guiarat area. there were heavy floods. So, was one of the reasons for the fall in production. As there was a fall in production, the prices should have gone up. But, unfortunately, the prices have fallen down during the last 15 days. I am not like Mr. S. M. Banerjee or Mr. S. M. Joshi. I have myself cultivated 6 acres of groundnut and the prices, in the last 15 days, have fallen from Rs. 150 per quintal to Rs. 110 per quintal. Out of these 6 acres, I have nearly lost Rs. 3000 instead of getting a single rupee.

One of the reasons is the import policy of the soya-bean oil on which point all the Members have spoken. But I am not going to blame the Agriculture Ministry for this. The Ministry of Agriculture is trying its best for the last four or five years to give incentives to agriculturists by giving them high-yielding variety seed. by giving them fertilisers and by giving them credit also. But when the crop is ready and the crop s harvested. then the worry of the agriculturist comes in because there is the marketing problem. There, I have a quarrel with the Commerce Ministry. is no coordination between the Commerce Ministry and the Agriculture Ministry. This is not only in case of groundnut but it is also in the case of cotton and sugarcane. Agriculture Ministry asks the farmers to grow more and gives as much help as possible. But the Commerce Ministry does not take into consideration the plight of the farmers.

This year, when the groundnut production had fallen down, the agriculturists were expecting price. But the forward-marketing and the rackets of the mill-man and the middle-man under it impossible. There should be better marketing facilities. When the produce is ready, the agriculturist begins to face the difficulty of marketing and to get a better price. Here comes my complaint against the Ministry of Agriculture. This year, the producer or the grower of the groundnut is couraged. From the consumers point of view also, groundnut oil is one of necessities. Every man, the daily from the poor man right to rich man. needs groundnut oil. The price has gone up from Rs. 3 to Rs. 4 per kilo during the last week. If we are not going to take these things into consideration, if we are not going to have coordination between the Agriculture Ministry and the Commerce Ministry, the agriculture will suffer not only for 10 years to come but for the next 50 years also.

Our policy should be agriculturistoriented, consumer-oriented, not millman-oriented or middle-man-oriented. About the imports, if we are not going to take into consideration local products, if we are not going to incentives to local ducts, we are not going to make any economic progress as far as the rural sector is concerned. I would like to know from the hon. Minister whether he is going to insist upon a coordinated policy between his Ministry and the Commerce Ministry and give relief to the agriculturist.

18 hrs.

THE MINISTER OF STATE THE MINISTRY OF FOOD, AGRI-CULTURE, COMMUNITY DEVELOP-MENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE): I am thankful to the hon. House and particularly to Shri Naidu for having given this opportunity to discuss the problems of a very important crop in our country. We know, many matters are discussed in this House, but I have a feeling that many times many of the problems of agriculture neglected by all of us. I am glad that, after persisting for the last months, Mr. Naidu succeeded in having this discussion.

Groundnut, like sugarcane, cotton and jute, is one of the very important crops in our country. Lives of millions of farmers depend on income from groundnut. So, as far as my Ministry is concerned, we realise the importance of this crop in our national economy. Groundnut is not important only from the point of view of producers alone, but the edible oil which it produces is also important from the point of view of community as a whole. It is also one of the export-oriented crops because we have been exporting considerable quantities of de-oiled cake during the last few vears.

Many hon. members have expressed their views in regard to the government's policies about groundnut, etc. Some of the hon. members

[Shri Annasahib Shinde]

have, in the course of their speeches, made a number of helpful suggestions to us, but I must say that many of the points are not relevant to the subject, and, to my mind, they are based on incorrect appreciation of the present position.

Now, what is happening in the field of groundnut? The groundnut crop in our country is mainly dependent on rains; it is a rain-fed crop; only three per cent of the groundnut crop is irrigated and the balance of 97 per cent of the crop is dependent on rains. Unfortunately, the behaviour of the monsoon in our country is very peculiar unlike many other countries, and many times even if there are rains, if they are ill-distributed or if they are not evenly distributed, then also the crop suffers.

The difficulties in the field of groundnut started in the year 1965-66. We had a very good crop in 1964-65; we almost produced about 59 lakh tonnes of groundnut in that But, thereafter, there was a steep fall in the production of groundnut. For instance, in 1965-66, we had only forty-two lakh tonnes as against 59 lakh tonnes in the year 1964-65. In the year 1966-67 we had only 44 lakh tonnes as against 59 lakh tonnes in The position was retrieved 1964-65. or improved in the year 1967-68 when we had 58 lakh tonnes. But prior to 1967-68, the prices of groundnut went to a level which was not a very reasonable level, I should say. I appreciate the fact that the farmers should get a reasonable price. Unless we succeed in ensuring a reasonable price to the farmers, it will be very difficult to have a successful production programme. I concede that. After concedig that position, we have, at the same time, to realise that the prices of commodities should not go to a level where it will become impossible for the consumers to purchase the curamodity.

From groundnut, like other oilseeds, we get edible oil. During the last three years, especially after 1964-65. the prices of edible oil had shot up to such a level that there was discontent among the consumers all over the country, and Government no worth its name can fail to take notice of this. So, during the last few years, we did import some Sovabeen oil. If we had not imported Soyabean oil, the prices of the edible oil would have gone up still higher and that would have been a very harsh thing for the consumers. So, Government did right thing in importing a little quantity of Soya-been oil ....

SHRI R. K. AMIN: What about the wide fluctuations in the prices?

SHRI ANNASAHIB SHINDE: I am coming to that point. I am attaching a great importance to that also. The time at my disposal is very limited and still I am going to deal with that point.

Apart from the edible oil, in the raw form, we also produce Vanaspati in our country. Hon, members are aware that there have been some problems in regard to the maintenance of the level of Vanaspati prices in our country. The Soyabean oil which is imported into our country is not consumed in the same raw form; it cannot be sold directly to the consumers. We only make it available to Vanaspathi factories and the vanaspathi factories are in a position to make available the vanaspathi product at reasonable level of prices. And it is my own conviction that because of the availability of soyabean we have succeeded in maintaining a particular level of vanaspathi in our country. And that has been very helpful. There is one point which hon. Members should appreciate. After all, what is the quantum of import that we do in this country as compared with the total requirements of the country? Hardly 3 to 4 per cent has been the

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level of our imports and I am prepared to concede this point that should not be dependent too much on imports. I appreciate the sentiments of hon. Members. If and when the level of production comes up to a certain stage we should not really require soyabean oil. That should be our effort. But sometimes if we have difficulties, if we have a shortfall a deficit, if we import, there is nothing wrong in that. Hon. Members should not unnecessarily criticise the Government for taking right steps maintenance of price level in our country.

AN HON, MEMBER: Import of soyabean should not affect the price. (Interruption).

SHRI ANNASAHIB SHINDE: concede the point.

SHRI CHENGALRAYA NAIDU: We can have 3 per cent in our country itself instead of importing. Have you taken steps to grow that 3 per cent in our country? (Interruption).

SHRI ANNASAHIB SHINDE: Professor Amin and many other hon. Members were referring to the fact that high flutuations prevail in the groundnut market. This is a phenomena which is causing much concern to the Government also. I took some trouble into going into this aspect of the problem and I found that his has been a common feature of our economy during the last many years. As soon as the harvest is done, immediately, in the post-harvest period the price level went down, and soon as the harvest season is over the prices go up. This is not confined only to groundnuts but this has been a feature almost with many of the agricultural commodities. I agree that as far as groundnut is concerned, this is in some accentuated form. I quite agree with that point. We are examining the position as to whether some support price groundnut can be fixed up from year

to year. That point is under examination. It should be possible for Government to come to certain conclusion in regard to that. Not only that, but, I think that some stabilisation steps will have to be taken, constitution of buffer stocks etc. Suppose there is more production then there is some agency to purchase the surplus in the market. Then the price will not be unduly depressed. Suppose there is a shortfall; then, the buffer stocks can be released. Government considering whether some price stabilisation measures can be adopted so that the price level can be maintained both in the interest of the producer consumer. and the Α high-level committee under the chairmanship of Secretary, Agriculture, constituted. A number of other ministries are also represented on this committee.

In the end I would like to touch upon one point only. An important point in respect of groundnuts is this. Unfortunately the productivity acre in this country as far as groundnut is concerned, is very poor. have got some figures with me. Nigeria it is 19.6 quintals per hectare. In USA, 18.6 in Brazil, 13.7 Senegal South Africa 6.3, India 5.6 and Burma, 5.8. We are at the lowest level. Unless this per-acre productivity is raised in this country, I do not think that it would be possible for us to have really reasonable economy for the farmer. Our entire concentration should be how to raise productivity. As far as raising productivity is concerned it involves the problem of research, making good seeds available, having extension services in the fields and all that, so that our farmers are in a position to adopt new practices, new techniques new technologies to increase production. Government are taking a number of steps. I do not want to take the time of the House to go into details, indicating what measures Government are taking. But this is the main approach to the problem. Unless per acre productivity goes up, it

[Shri Annasahib Shinde] will not be possible for us to have a reasonable return to the farmer.

In conclusion, I am thankful to all hon, members who have participated in the discussion. They have made a number of helpful suggestions which will receive due consideration of my Ministry.

## 18,11 hrs.

The Lok Sabha then adjourned till Eleven of the clock on Wednesday, November 27, 1968/Agrahayana 6, 1890 (Saka).